

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER
DAILY BOARD FOR 04.05.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
AT 11:00 A.M.								
1.	238/2019	Rakesh Singh Narwaria & Anr.	Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates	SEBI	Mr. Chirag Bhavsar, Advocate i/b MDP & Partners			
	239/2019							
2	370/2019	Anil Harish	Mr. Sharan H Jagtiani, Senior Advocate	SEBI	Ms. Anubha Rastogi, Advocate i/b MDP & Partners	PRONOUNCEMENT		DELIVERY JUDGMENT
	LEAD MATTER							
	371/2019	S. K. Mishra						
	MA.No. 496/2019 & A.No. 405/2019	Unitech Advisors (India) Pvt. Ltd.	Mr. Kunal Katariya, Advocate-I/b Agam Doshi, Advocate					
MA.No. 497/2019 & A.No. 406/2019	Rakesh Dhingra & Ors.							

AT 11:05 P.M.								
3.	A. No. 206-2021 And Ma. No. 567-2020 (Delay App.)	KKDIL Nidhi Ltd. And Others	Mr. Ramesh Mishra, Pcs	SEBI	The Law Point	Admission		REFUNDFREEZE
AT 11:10 P.M.								
4.	A. No. 207-2021	Kiran Narayanprasad Toshniwal	Mr. Jai Kishan Lakhwani, Advocate	SEBI		Admission		MINISCULETRADES
	A. NO. 208-2021	Neha Toshniwal						
	A. .NO. 209-2021	Pawan Darak						
	A. NO. 210-2021	Sunita Toshniwal						
	A. NO. 211-2021	Sandeep Saraf						
	A. NO. 212-2021	Ritu Saraf						
	A. NO. 213-2021 AND MA. NO. 539-2021 (STAY APPLICATION) AND MA. NO.540-2021 (URGENT	Kanta Balkishan	Ms. Shradha Achliya, Advocate					

	HEARING)							
AT 11:15 P.M.								
5.	A.No. 312/2021 and MA. No. 570_2021 - Urgent Hearing	Chanda Kochhar	Rashmikant and Partner	SEBI		Admission		AMENDEDSCN
AT 11:20 P.M.								
6.	A.No. 102/2020 Lead Matter	Umang Dhanuka & Ors	Mr. P.N. Modi, Senior Advocate i/b Regstreet Law Advisors	SEBI	Mr. Shyam Mehta, Sr. Advocate- i/b ELP	PART HEARD	03.05.2021	PINETRADING
	A.No. 44/2020 A/W	Rishikumar Rajanarayan Bagla	Mr. Kunal Katariya, Advocate i/b. Shah & Ramaiya Chartered Accountants					
	A.No. 85/2020 A/W	Divesh Valecha	Mr. Ravi Vijay Ramaiya, CA i/b Shah & Ramaiya Chartered Accountants					
	A.No. 178/2020 A/W	Hitesh N. Kawa & Anr.						
	A.No. 179/2020 A/W	Gajakarna Trading Pvt. Ltd.						
	A.No. 180/2020 A/W	Nimesh S.Joshi & Anr.						
	A.No. 181/2020 A/W	Mahaganapati Financial Services						

		Ltd.						
	A.No. 235/2020 A/W	Poonam Jain	Ms. Aishwarya Shubhangi, Advocate					
	A.No. 246/2020 A/W	Ganesh Laxman Wagh	Mr. Sahebrao, Advocate i/b Shah & Ramaiya Chartered Accountants					
	A.No. 247/2020 A/W	Seema Ganesh Wagh						
	MA. No. 263/2020 (Delay Application) & L.No. 264/2020 A/W	Madanlal Jain						
	MA. No. 264/2020(Delay Application) & L.No. 265/2020 A/W	Moolchand Jain	Mr. Vinay Chauhan, Advocate i/b Corporate Law Chambers India					
	MA. No. 265/2020(Delay Application) & L.No. 266/2020 A/W	Mukeshkumar Jain						
	MA. No. 267/2020(Delay Application) & L.No. 268/2020	Vikas Jain						
	581/2020	Narayan Balkrishna Toshniwal	Mr. Jai Kishan Lakhwani, Advocate					
<u>AT 11:50 A.M.</u>								
7.	A. No. 54/2021 &	Smt. Chandrakala	Mr. Jugal C.	SEBI	Mr. Kevic	Admission	08.04.2021	SIPHONEDFUNDS

<p>MA. NO. 522/2021 -(STAY APP) AO ORDER</p> <p>1ST LEAD MATTER A/W</p>	<p>Purohit</p>	<p>Thacker, FCA</p>		<p>Setalvad, Senior Advocate i/b K Ashar & Co</p>	<p>Disposal</p>		
<p>A. No. 56/2021 AND MA. NO. 523/2021 (STAY APPLICATION) AO ORDER</p> <p>2ND MATTER FOR ARGUMENTS A/W</p>	<p>Amit Khemka</p>						
<p>A.No. 526/2020 & MA. No.161/2021 (Stay App) & MA. NO. 146_2021 (Intervention App) AND AO ORDER</p> <p>3RD MATTER FOR ARGUMENTS A/W</p>	<p>Anil Agarwal</p>	<p>Mr. P.N. Modi, Senior Advocate i/b Vis Legis Law Practice</p>		<p>Mr. Kevic Setalvad, Senior Advocate i/b K Ashar & Co- SEBI</p> <p>Mr. Rahul Lakhiani, Advocate i/b Desai & Diwanji for Intervener.</p>			
<p>A.No. 240/2019 WTM ORDER A/W</p>	<p>Anil Agarwal</p>	<p>Ms. Neha Sonawane, Advocate i/b Vis Legis Law Practice</p>		<p>Mr. Kevic Setalvad, Senior Advocate i/b K Ashar & Co - SEBI</p> <p>Mr. Rahul Lakhiani, Advocate i/b Desai & Diwanji</p>			

					for R-2			
	A.No. 241/2019 WTM ORDER A/W	Bharat N. Shiroya	Mr. Jugal C. Thacker, FCA		Mr. Kevic Setalvad, Senior Advocate i/b K Ashar & Co.			
	A.No. 242/2019 A/W WTM	Annu Anil Agarwal						
	A.No. 243/2019 WTM ORDER A/W	Amit Khemka						
	A.No. 244/2019 WTM ORDER A/W	ChandrakalaPurohit						
	A.No. 363/2019 WTM ORDER A/W	Jugal C. Thacker						
	A.No.395/2020 AND MA. NO. 144-2021 Intervention App) AO ORDER A/W	Jugal C. Thacker				Mr. Kevic Setalvad, Senior Advocate i/b K Ashar & Co.		
	A.No.396/2020AND MA. NO. 143-2021 Intervention App) AO ORDER A/W	Bharat N. Shiroya				Mr. Rahul Lakhiani, Advocate i/b Desai & Diwanji for Intervener.		
	A.No.403/2020 AND MA. NO. 142-2021 Intervention App) AO ORDER A/W	Annu Anil Agarwal				Mr. Kevic Setalvad, Senior Advocate- I/Bk.		

	A.No. 459/2020AND MA. NO. 147-2021 Intervention App) AO ORDER A/W	Comfort Intech Ltd.	Ms. Neha Sonawane, Advocate		Ashar Mr. Sameer Singh, Advocate- i/b Desai & Diwanji for the Applicant in the MA No. 147 of 2021			
	A.No. 467/2020AND MA. NO. 145/2021 Intervention App) AO ORDER A/W	Comfort Securities Ltd.						
	MA. No. 494/2020 (Delay Application) & A. No. 481/2020 A/W	J Jfincap Pvt. Ltd.	Mr. Rajesh Khandelwal, Advocate i/b Juris Link		Mr. Kevic Setalvad, Senior Advocate I/b K. Ashar and Co.			
	Misc. Application No 152 of 2021 (Delay Application) And Appeal No. 181 of 2021 A/W A. NO. 526/2020- Anil Agarwal	Vibhuti Multitrade Pvt. Ltd	CA Nikunj Kanodia	SEBI	Mr. Mihir Mody, Advocate - I/b K. Ashar and Co.	Admission	21.04.2021	
AT 12:00 NOON								
8.	A. No. 530-2019	Korp Securities Limited	Mr. Pandit Kasar, Advocate	SEBI	Mr. Anubhav Ghosh, Advocate i/b. The Law Point	Admission Disposal	09.04.2021	<u>AOBEJAY</u>
AT 12:10 P.M.								

9.	A. No. 92 of 2020	KSS Ltd.	Mr. Saurabh Bacchawat, Advocate i/b Mr. Amit Mishra, Advocate	SEBI	Mr. Kumar Desai, Advocate i/b MDP & Partners	Admission Disposal	15.03.2021	KSSLTD
<u>AT 12:15 P.M.</u>								
10.	MA. NO. 166-2021(Interim Relief and urgency) and MA. No. 227/2020- Stay App. (Interim Application) & A.No. 234/2020 LEAD MATTER A/W	Arun Panchariya	Mr. Sandeep Wadhawan, Advocate	SEBI	Mr. Mihir Mody, Advocate i/b K. Ashar & Co.	Admission Disposal	25.03.2021	GDRHIRAN
	A.No. 219/2020 A/W	Mukesh Chauradiya	Mr. Piyush Chhajed, Chartered Accountant					
	A.No. 329/2020	Kantilal Hiran	Mr. Vikas Bengani, Advocate					
<u>AT 12:25 P.M.</u>								
11	Misc. Application No. 419 of 2020(Stay Application) And Appeal No. 427 of 2020	Rajesh Agarwal	Mr. Amit Kakri, Advocate i/b. Ajay Law Associates	SEBI	Mr. Abhiraj Arora, Advocate-i/b ELP	Admission Disposal	09.04.2021	RAJESHSEBI
<u>AT 12:35 P.M</u>								

12.	MA.No. 593/2020 (Stay Application) & A.No. 559/2020	Shriram Insight Share Brokers Ltd.	Mr. Srisabari Rajan, Advocate	SEBI	Mr. Suraj Choudhary, Advocate i/b Vidhii Partners	Admission Disposal	18.2.2021	<u>DOUBLEJEOPARDY</u>
<u>AT 12:45 P.M.</u>								
13.	Misc. Application No.114 of 2021- Urgency Application And Misc. Application No.115 of 2021 And Appeal No.82 of 2021	R.K. Commodities Services Pvt. Ltd	Mr. Pawan K. Bahl, Advocate	National Commodity Derivatives Exchange Ltd.	Mr. Anubhav Ghosh, Advocate i/b. The Law Point	Admission Disposal	06.4.2021	<u>RKCOMMNCDX</u>